

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:825
ANSWERED ON:08.08.2013
COVERAGE UNDER APDRP AND R APDRP
Vishwanath Shri Adagur H

Will the Minister of POWER be pleased to state:

- (a) the details of the grants/funds and incentives provided under Accelerated Power Development and Reforms Programme (APDRP) and Re- structured Accelerated Power Development and Reforms Programme (R- APDRP), till date, State-wise;
- (b) whether Karnataka has been continuously deprived of the benefits under APDRP schemes and the consumers of the State have also been deprived of the benefits due to non-inclusion of distribution companies under R-APDRP;
- (c) if so, the details thereof; and
- (d) the remedial measures taken/being taken in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Accelerated Power Development and Reforms Programme (APDRP) was launched in 2002-03 as additional central assistance to the states for strengthening and up-grading sub-transmission and distribution systems with main objectives of reduction in Aggregate Technical & Commercial (AT&C) losses, improve quality and reliability of supply of power. All the states have completed the exercise of closure of the on-going projects of X Plan APDRP.

The state-wise details of projects sanctioned and funds released for investment component and incentive component under APDRP including State of Karnataka is enclosed at Annex-I.

Government of India approved the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) as a Central Sector Scheme in July, 2008. The focus of R-APDRP is on actual demonstrable performance by utilities in terms of sustained Aggregate Technical and Commercial (AT&C) loss reduction in the project areas.

The state-wise detail of projects sanctioned and funds released under the R-APDRP Programme including State of Karnataka is enclosed at Annex-II.

(b) to (d) : No, Madam. Karnataka has not been deprived of assistance under APDRP/R-APDRP. Under Part-A (IT) of R-APDRP, projects worth Rs.391.14Cr has been sanctioned for establishment of IT enabled system for acquisition of baseline data in all eligible 98 towns and an amount of Rs.185.58 Crore has already been disbursed. Under Part-B of R-APDRP, schemes worth Rs.786.59Cr have been sanctioned for improvement in sub-transmission & distribution system in 81 towns and an amount of Rs.142.34 Cr has been disbursed.